

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2016 &
IA NO. 450 OF 2016**

Dated: 08th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chhattisgarh State Power Distribution Co. Ltd. Appellant (s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Ms. Arunima Kediya
Ms. Divya Chaturvedi for R.2 & 3

ORDER

Learned counsel appearing for Respondent Nos. 2 & 3 undertakes to file vakalatnama within a week and seeks four weeks time to file reply. She may file the same on or before 06.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 21.04.2017 after serving copy on the other side.

List the matter on **22.05.2017.**

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**